

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **02.05.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**IN THE MATTER OF** : Essar Machine Works Pvt Ltd  
**MAIN PETITION NUMBER** : CP/1334/2019

**(IA/MA) APPLICATION NUMBERS**  
IA(CA)/63(CHE)/2024; IA(CA)/34(CHE)/2023

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**ORDER**

**IA(CA)/63(CHE)/2024**

Present: Ld. Counsel Shri. Kaushik Narayanan for the Applicant /  
Liquidator.

Arguments on the application partly heard.

It is stated that there is a petition for recovery of dues against the  
Statutory Authority which is listed before Hon'ble High Court of Madras.

List the application for hearing on **13.06.2024**.

Short synopsis of arguments be filed.

**IA(CA)/34(CHE)/2023**

Present: Ld. Counsel Shri. Aryaman Ghulati for the Applicant.

Till date synopsis not filed in terms of the observations of this Tribunal  
dated 13.03.2024.

Synopsis be filed.

List the application for hearing on **13.06.2024**.

**Sd/-**

**(VENKATARAMAN SUBRAMANIAM)**  
MEMBER (TECHNICAL)

MG

**Sd/-**

**(SANJIV JAIN)**  
MEMBER (JUDICIAL)